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- * IN THE HIGH COURT OF DELHI AT NEW DELHI
- + W.P.(C) 18619/2025, CM APPL. 77404/2025, CM APPL. 77405/2025 & CM APPL. 77406/2025

TARIQUE R SIDDIQUI

.....Petitioner

Through: Mr. Krishna Kumar Mishra,

Adv.

versus

UNION OF INDIA & ORS.

....Respondents

Through: Mr. Ravi Kant Srivastava, SPC with Mr. Amit Kumar Rana, GP, Mr. Robert

Laishram and Ms. Sneha Ojha, Advs.

CORAM:

HON'BLE MR. JUSTICE C. HARI SHANKAR HON'BLE MR. JUSTICE OM PRAKASH SHUKLA

> ORDER (ORAL) 08.12.2025

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C. HARI SHANKAR, J.

- 1. Mr. Krishna Kumar Mishra seeks leave to withdraw this petition with liberty to re-approach the Court after the disciplinary proceedings against him conclude and the order is passed.
- **2.** Leave and liberty is granted as aforesaid.
- **3.** The petition is disposed of as withdrawn.

C. HARI SHANKAR, J

OM PRAKASH SHUKLA, J

DECEMBER 8, 2025/AR